| | STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF APRIL-2023. | | | | | | | | | | | | |
|----------|--|--|--------------------------|--------------------|------------------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------|-------------------------------------|
| | | | | | ANNEX | URE-A | | | | | | | |
| | NAME OF THE DISTRICT | NAME OF THE COURT | | | INSTITUTION FOR THE MONTH OF APRIL | | | DISPOSAL | FOR THE M | PENDENCY AS | Average No. of | | |
| SL NO | | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.04.2023 | days taken to decide the case |
| 1 | High | Court of Karnataka | - | 728 | 0 | 71 | 0 | 16 | 0 | 0 | 0 | 783 | 9 Months 16 Days |
| | | | | DIS | STRICT J | UDICIARY | 7 | | | | | | |
| | | LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83 | Dedicated | 512 | 0 | 37 | 0 | 21 | 0 | 0 | 0 | 528 | 1 year 3 months 26 days |
| | | LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84 | Dedicated | 437 | 0 | 23 | 0 | 35 | 4 | 0 | 0 | 421 | 1 year 1 month 29 days |
| | | LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85 | Dedicated | 208 | 0 | 25 | 0 | 17 | 0 | 0 | 0 | 216 | 7 months 8 days |
| | | LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86 | Dedicated | 235 | 0 | 25 | 0 | 17 | 0 | 0 | 0 | 243 | 5 months 27 days |
| 1 | BENGALURU CITY | LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87 | Dedicated | 359 | 0 | 27 | 1 | 38 | 0 | 0 | 0 | 349 | 1 year 9 months 18 days |
| | | LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88 | Dedicated | 247 | 0 | 33 | 0 | 20 | 0 | 0 | 0 | 260 | 7 months 1 day |
| | | LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH- 89 | Dedicated | 359 | 0 | 30 | 0 | 10 | 0 | 0 | 0 | 379 | 9 months 25 days |
| | | LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90 | Dedicated | 474 | 0 | 18 | 0 | 16 | 0 | 0 | 0 | 476 | 2 years |
| | | LII Addl. City Civil and Sessions Judge, Bengaluru City. | Designated | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |
| | BAGALKOT | Prl.District & Sessions Court Bagalkot | Designated | 33 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 35 | - |
| 2 | | I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi) | Designated | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 | - |

| | | NAME OF THE COURT | | | INSTITUTION FOR THE MONTH OF APRIL | | | DISPOSAL | FOR THE N | OF APRIL | PENDENCY AS | Average No. of | |
|----------|-------------------------|--|--------------------------|--------------------|------------------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------|-------------------------------------|
| SL NO | NAME OF THE DISTRICT | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.04.2023 | days taken to decide the case |
| 3 | BELAGAVI | Prl.District & Sessions Court, Belagavi | Designated | 196 | 0 | 18 | 0 | 4 | 1 | 0 | 0 | 209 | 10 Months 26 Days |
| | | Prl. District and Sessions Judge, Ballari. | Designated | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |
| 4 | BALLARI | IV Addl. District & Sessions Judge, (Commercial Court), Ballari | Dedicated | 302 | 0 | 29 | 0 | 41 | 0 | 0 | 0 | 290 | 5 Months 13 Days |
| | BENGALURU RURAL | I Addl. District and Sessions Judge, Bengaluru Rural. | Designated | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |
| 5 | | X Addl. District & Sessions Judge, Bengaluru Rural | Dedicated | 326 | 0 | 13 | 32 | 48 | 2 | 0 | 0 | 321 | 5 months 21 days |
| | | XI Addl. District & Sessions Judge, Bengaluru Rural | Dedicated | 356 | 0 | 41 | 0 | 28 | 1 | 0 | 0 | 368 | 1 year |
| 6 | BIDAR | Prl.District & Sessions Court, Bidar | Designated | 510 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 510 | 4 years 18 days |
| 7 | CHAMARAJANAGAR | Prl.District & Sessions Court, Chamarajanagara | Designated | 64 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 58 | 1 year 8 months 10 days |
| 8 | CHIKKABALLAPURA | Prl. District and Sessions Judge, Chikkaballapura | Designated | 689 | 0 | 17 | 0 | 13 | 0 | 0 | 0 | 693 | 2 years 5 months 21 days |
| 9 | CHIKKAMAGALURU | Prl. District and Sessions Judge, Chikkamagaluru | Designated | 94 | 0 | 15 | 0 | 3 | 0 | 0 | 0 | 106 | 4 months 5 days |
| 10 | CHITRADURGA | Prl.District & Sessions Court, Chitradurga | Designated | 17 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 27 | - |
| 11 | DAKSHINA KANNADA | I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru | Designated | 1050 | 0 | 0 | 75 | 0 | 49 | 0 | 0 | 1076 | - |
| 11 | | IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru | Designated | 1157 | 0 | 0 | 67 | 0 | 19 | 0 | 0 | 1205 | - |

| | NAME OF THE DISTRICT | NAME OF THE COURT | | | INSTITUT | TION FOR TH | E MONTH OF | DISPOSAL | FOR THE M | OF APRIL | PENDENCY AS | Average No. of days taken to | |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------------------|-------------------------------------|
| SL NO | | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.04.2023 | days taken to decide the case |
| 12 | DAVANAGERE | Prl.District & Sessions Judge, Davangere | Designated | 776 | 0 | 23 | 0 | 12 | 0 | 0 | 0 | 787 | 1 year 1 month 8 days |
| 10 | DUADWAD | Prl. District & Sessions Court,Commercial Court | Designated | 240 | 0 | 21 | 0 | 4 | 0 | 0 | 0 | 257 | 7 months 14 days |
| 13 | DHARWAD | V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi) | Designated | 288 | 0 | 14 | 0 | 25 | 0 | 0 | 0 | 277 | 11 months 11 days |
| 14 | GADAG | Addl. District & Sessions Court, Gadag | Designated | 307 | 0 | 35 | 0 | 1 | 0 | 0 | 0 | 341 | 1 year 2 months 20 days |
| 15 | HASSAN | Prl.District & Sessions Judge, Hassan | Designated | 963 | 0 | 24 | 0 | 34 | 0 | 0 | 0 | 953 | 2 years 5 months 5 days |
| 16 | HAVERI | Prl.District and Sessions Court Haveri | Designated | 85 | 0 | 15 | 0 | 4 | 0 | 0 | 0 | 96 | 4 months 28 days |
| 17 | KALABURAGI | Prl District Judge, Commercial Court Kalaburagi | Designated | 31 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 31 | 2 Years 16 days |
| 18 | KODAGU | I Addl. District & Sessions Judge | Designated | 150 | 0 | 7 | 0 | 7 | 0 | 0 | 0 | 150 | 1 year 14 days |
| 19 | KOLAR | Prl.District & Sessions Judge, Kolar | Designated | 52 | 0 | 4 | 0 | 3 | 0 | 0 | 0 | 53 | 6 months 1 day |
| 20 | KOPPAL | Prl. Dist. & Sessions Court, Koppal | Designated | 20 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 18 | 2 years 12 days |
| 21 | MANDYA | Prl. District & Sessions Judge, Mandya | Designated | 129 | 0 | 11 | 0 | 2 | 0 | 0 | 0 | 138 | 2 years 7 months 10 days |
| 22 | MYSURU | Prl.District & Sessions Court, Mysuru | Designated | 439 | 0 | 13 | 0 | 1 | 0 | 0 | 0 | 451 | 2 Years 17 Days |
| | | II Addl. District & Sessions Court, Mysuru | Designated | 757 | 0 | 25 | 0 | 1 | 0 | 0 | 0 | 781 | 2 Years |

| | | AME OF THE NAME OF THE COURT Designated OPENING BALANCE TRANSFE | ION FOR TH APRIL | E MONTH OF | DISPOSAL | FOR THE M | PENDENCY AS | Average No. of | | | | | |
|----------|----------------|---|---------------------|------------|----------|--------------------------|--------------------------------------|----------------|---------------------|--------------|-----------------------|------------------|-------------------------------------|
| SL NO | DISTRICT | | | | RRED | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.04.2023 | days taken to decide the case |
| 23 | RAICHUR | Prl.District & Sessions Court, Raichur | Designated | 27 | 0 | 4 | 0 | 2 | 0 | 0 | 0 | 29 | 9 Months 9 Days |
| 24 | RAMANAGARA | Prl.District & Sessions Court, Ramanagara | Designated | 20 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 21 | - |
| | | Prl.District & Sessions Court, Shivamogga. | Designated | 46 | 0 | 6 | 0 | 2 | 11 | 5 | 0 | 34 | 7 months 28 days |
| | SHIVAMOGGA | II Addl.District & Sessions Court, Shivamogga. | Designated | 45 | 0 | 2 | 0 | 5 | 18 | 0 | 0 | 24 | 1 year I month 22 days |
| 25 | | III Addl.District & Sessions Court, Shivamogga. | Designated | 47 | 0 | 3 | 0 | 0 | 8 | 0 | 0 | 42 | - |
| | | V Addl.District & Sessions Court, Shivamogga (sitting at Sagar) | Designated | 51 | 0 | 1 | 0 | 2 | 0 | 0 | 0 | 50 | 2 months 21 days |
| | | IV Addl.District & Sessions Court, Shivamogga (sitting at Bhadravathi) | Designated | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |
| | | I Addl.District & Sessions Court, Tumakuru | Designated | 19 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 20 | - |
| 26 | TUMAKURU | II Addl.District & Sessions Court, Tumakuru | Designated | 26 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 27 | |
| 20 | TOWNINGTO | V Addl. District and Sessions Judge, Tumakuru. | Designated | 39 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 39 | - |
| | | VI Addl.District & Sessions Court, Tumakuru | Designated | 36 | 0 | 14 | 0 | 5 | 0 | 0 | 0 | 45 | 7 months |
| 27 | UDUPI | Prl.District & Sessions Court | Designated | 395 | 0 | 32 | 0 | 28 | 0 | 0 | 0 | 399 | 8 months 29 days |
| 28 | UTTARA KANNADA | Prl. District Court. Karwar | Designated | 42 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 46 | - |

| a. | NAME OF THE DISTRICT | NAME OF THE COURT | Designated/ Dedicated | oppwy. | INSTITUT | ION FOR TH APRIL | N FOR THE MONTH OF APRIL | | FOR THE M | IONTH (| OF APRIL | PENDENCY AS | Average No. of |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------|-------------------------------------|
| SL NO | | | | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.04.2023 | days taken to decide the case |
| | VIJAYAPURA | I Addl. Dist. & Sessions Judge, Vijayapur | Designated | 21 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 21 | - |
| 29 | | II Addl. Dist. & Sessions Judge, Vijayapur | Designated | 16 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 17 | - |
| 23 | | III Addl. Dist. & Sessions Judge, Vijayapur | Designated | 21 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 21 | - |
| | | IV Addl. Dist. & Sessions Judge, Vijayapur | Designated | 22 | 0 | 1 | 0 | 2 | 0 | 0 | 0 | 21 | 5 months 18 days |
| 30 | YADGIR | Prl.District & Sessions Court, Yadgir | Designated | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 11 | - |
| | Total | | | 12758 | 0 | 627 | 177 | 462 | 113 | 5 | 0 | 12982 | 1 year 2 months 17 days |